

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

No.HC.VII-131/2006/9430 /A

From :- Smti. Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Biprajit Roy,  
District & Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the <sup>16</sup>18 September, 2024.

Sub:- **Civil vacation.**

Ref:- Your letter No. JCD.I/18/24/5216, dated 13.09.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **civil vacation w.e.f. 07.10.2024 to 20.10.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-131/2006/9431-9432 /A, dated , 18-09-24**  
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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